

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 201
IB-285/ND/2020

IN THE MATTER OF:

M/s. Ashtech Buildpro India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Sun Ganga Construction Co. Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 16.03.2021
(Virtual Hearing/Physical Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Pranam Jain, proxy counsel
For the Respondent/Corporate-debtor :**

ORDER

Heard the submissions made by the proxy counsel for the operational creditor. Proxy counsel for the operational creditor has submitted that the main counsel in the matter is on legs before the Hon'ble High Court. The corporate debtor is already set ex parte vide order dated 11.01.2021. Post the matter to **14th April, 2021.**

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**